

चसनाला कोयला खान दुर्घटना

1604 श्री श्रीम प्रकाश त्यागी : क्या संसदीय कार्य तथा भ्रम मंत्री यह बताने की कृपा करेंगे कि : जांच आयोग ने चसनाला कोयला खान दुर्घटना के किन किन व्यक्तियों को उत्तरदायी पाया और सरकार ने दोषी व्यक्तियों के विरुद्ध क्या कार्यवाही की है ?

संसदीय कार्य तथा भ्रम मंत्री (श्री रबीन्द्र वर्मा) : खान अधिनियम, 1952 की धारा 24 के अधीन नियुक्त किए गए जांच न्यायालय ने यह अनुभव किया है कि 27 दिसम्बर, 1975 को चसनाला कोयला खान में हुई दुर्घटना के बारे में यह भ्रमण्य समझा जाय कि वह सर्वश्री जे० एन० ओहरी, मुख्य कार्य-पालक (कोयलाखान), एस० के० बनर्जी, क्षेत्रीय प्रबन्धक, दीपक सरकार, ग्रुप सुरक्षा अधिकारी तथा योजना अधिकारी (खनन) एवं रामानुज भट्टाचार्य, प्रबन्धक, चसनाला कोयला खान, की असावधानी के कारण हुई थी। उसी न्यायालय ने यह निष्कर्ष निकाला है कि चसनाला कोयला खानों में जो दुर्घटना 5-4-1976 को हुई थी वह श्री दीपक सरकार द्वारा 3/4 इन्वलाइन व क्वैरीज, चसनाला कोयला खान, के प्रबन्धक व एजेंट के रूप में की गई असावधानी के कारण हुई थी। रिपोर्ट तथा उस पर की गई कार्यवाही पर विचार किया जा रहा है।

Regional Bone Banks

1605. SHRI K. MALLANNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether there is any proposal under the consideration of Government to open regional 'Bone Banks' to save

many limbs which otherwise have to be amputated?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): No, Sir.

Reaction of other countries to Janata Government in Delhi

1606. SHRI KANWAR LAL GUPTA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the reaction of USA, USSR, Western countries and Arab countries over the formation of Janata Government in the country;

(b) is there any change of policy of the present Government with aforesaid countries;

(c) if so, facts thereof; and

(d) is it also a fact that the relations with USA and other democratic countries have improved considerably?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) Reactions in USA and West European countries were positive and favourable. The Soviet Union informed us that it regarded the change of Government in India as an internal affair of this country and that the Soviet Union continues to value its friendly relations with India. In Arab countries, the democratic change of Government in India as an internal affair of this country and that the Soviet Union continues to value its friendly relations between them and India have continued after the formation of the Janata Government.

(b) The Government have reiterated on a number of occasions that there is no change in the essence of India's foreign policy which is based on further strengthening relations of friendship and co-operation with all countries on the basis of equality, re-